

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI WASEEM AHMED, AM  
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं. / ITA Nos.414 to 416/PUN/2019  
निर्धारण वर्ष / Assessment Years : 2011-12 to 2013-14

Subhash Gangadhar Tajane, .....अपीलार्थी / Appellant  
Prop. M/s. Aakash Steel & Cement,  
Near Akole Road, Sangamner,  
Ahmednagar. Maharashtra.

PAN : AASPT9463A.

बनाम / V/s.

The Asst. Commissioner of Income Tax,  
Ahmednagar Circle, Ahmednagar. ....प्रत्यर्थी / Respondent

Assessee by : Shri Sumit Suhanda.

Revenue by : Shri Vitthal Bhosale.

सुनवाई की तारीख / Date of Hearing : 29.01.2021  
घोषणा की तारीख / Date of Pronouncement : 22.02.2021

**आदेश / ORDER**

**PER BENCH :**

The three appeals filed by the assessee are directed against the common order of the Ld. Commissioner of Income Tax (Appeals) – 2, Pune dated 27.11.2018 for the Assessment Years 2011-12 to 2013-14, respectively.

2. Before us, the Ld. AR of the assessee filed a letter dt.28.01.2021 seeking permission to withdraw the appeals on the ground that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020 and the assessee has filed Form 3 with regard to the same.

3. The Ld. DR has no objection in case the assessee wishes to withdraw the appeals.

Hence, we permit the withdrawal. Appeals of assessee are dismissed being withdrawn.

4. In the result, **the appeals of assessee are dismissed as withdrawn.**

Order pronounced on 22<sup>nd</sup> day of February, 2021.

Sd/-  
**WASEEM AHMED**  
**ACCOUNTANT MEMBER**

Sd/-  
**PARTHA SARATHI CHAUDHURY**  
**JUDICIAL MEMBER**

पुणे / Pune; दिनांक / Dated : 22<sup>nd</sup> February, 2021.  
SB

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-2, Pune.
4. The Pr. CIT-1, Pune.
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण, "बी" बेंच,  
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

**// True Copy //**

निजी सचिव / Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	29.01.2021	Sr.PS/PS
2	Draft placed before author	29.01.2021	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		